

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**Cr.M.P. No.436 of 2021**  
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Mahadev Yadav ..... Petitioner  
-- Versus --  
The State of Jharkhand and Anr. .... Opposite Parties

With  
**Cr.M.P. No. 2651 of 2020**  
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Mahesh Rai @ Mahesh Ray and Others ..... Petitioners  
-- Versus --  
The State of Jharkhand ..... Opposite Party

With  
**Cr.M.P. No. 454 of 2021**  
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Pawan Kumar ..... Petitioner  
-- Versus --  
The State of Jharkhand ..... Opposite Party

With  
**Cr.M.P. No.467 of 2021**  
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Azad Khan @ Md. Azad Khan and Others ..... Petitioners  
-- Versus --  
The State of Jharkhand and Anr. .... Opposite Parties

With  
**Cr.M.P. No.727 of 2021**  
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Uday Mehta and Anr. .... Petitioners  
--versus--  
The State of Jharkhand ... Opp. Party

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioners :- Mr. J.S. Singh, Advocate  
For the State :- Mr. P.D. Agarwal, Spl.PP  
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**5/09.09.2021** These petitions have been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let these matters appear on 26.10.2021.

Interim order passed earlier in the respective cases shall remain in force till the next date.

**( Sanjay Kumar Dwivedi, J)**

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